

DIVISION BENCH

ITEM NO. 108

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB) 64/ALD/2021

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th APRIL, 2022,
2:30 PM

NAME OF THE COMPANY	BALRAJ RUPANI V/S CORROSION ENGINEERS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Deepak Maurya holding brief of Sh. Udai Chandani, Adv.

: *For the Financial Creditor*

: *Corporate Debtor is Ex-parte v.o.d. 22/11/2021*

ORDER

Learned counsel on both sides present.

Learned counsel appearing for the parties report a happy settlement out of Court between the parties.

Recording these submissions, CP NO.(IB) 64/ALD/2021 is dismissed as withdrawn.

File be consigned to the records.

Virendra
Kumar Gupta
Virendra Kumar Gupta
Member (Technical)

Digitally signed by Virendra Kumar Gupta,
DN: cn=virendra.kumar.gupta, o=Virendra Kumar Gupta,
2.5.4.20=f029691f4a6d66d79715977ab5115d5305
4c17d430393c375d170e405e1a,
pseudoDn=A35DCD7C894C7D1DA6A82818CE53D
78ED8BC15C,
serialNumber=3E217B23327E01C7701920E809F838
28010577017B53208F8595A4A89F8D3E5,
cn=Virendra Kumar Gupta
Date: 2022.04.26 15:04:13 +05'30'

— Sd —

Rajasekhar V.K.
Member (Judicial)

Md. Zaid
(Stenographer)